NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL : CA/190 & 191/2017 APPLICATION NUMBER IN : TCP/209/2016 PETITION NUMBER : P. Shanmugam & 6 others NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others UNDER SECTION : 397/398 **DESIGNATION** S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM P. H. Arundh Pandian Carriel Jer Petitioner SI. Adv. Jer Sicharan Rangarajan Athiban Vijay A'IC 2. R. San karnarayanan Sr. Adv. for Counsel for RI P. Giridharom Dominic C. Dowid 3. Robul Balayi Hishow Broham Coursel to R2-6

<u>ORDER</u>

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvindh Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R6 present and filed counter today. He is directed to furnish copy of the counter to the other side. The matter is posted for hearing of both the sides. Time is enlarged at their request. Put up on 23.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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